

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 315 of 1995

Friday, this the 24th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. K Remani,
Extra Departmental Packer,
Eramangalam Post Office,
Eramangalam. Applicant

By Advocate M/s P Santhosh Kumar and TA Rajan

Vs.

1. Union of India represented by
its Secretary,
Ministry of Communications,
New Delhi.
2. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.
3. The Director of Postal Service,
Northern Region,
Calicut.
4. The Superintendent of Post Offices,
Tirur Division,
Tirur. Respondents

By Advocate Mr. TR Ramachandran Nair, Additional Central
Government Standing Counsel

ORDER

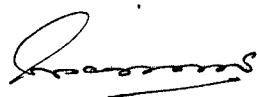
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Consequent on the departmentalisation of the Post Office
where applicant was working as Extra Departmental Post Master,
she was demoted as Extra Departmental Packer. This resulted
in reduction of emoluments. Aggrieved by this, applicant has
approached this Tribunal. We find that she has raised the

same grievance before third respondent by A-5. We direct third respondent to consider A-5 and pass a reasoned order thereon within two months from today and communicate the same to applicant.

2. With these directions we dispose of the application. No costs.

Dated the 24th February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/242

List of Annexures

Annexure-A5:- True copy of the representation dated 10-6-1994 of the applicant to the 3rd respondent.